

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 2

CUSTOMS APPEAL NO. 10562 OF 2024-DB

(Arising out of Order in Original No. AHM-CUSTM-000-PR-COMMR-19-20-2024-25 dated 19/06/2024 passed by Commissioner of Customs- Ahmedabad)

GTPL Broadband Pvt. Ltd.

C-202 2nd Floor,
Sahajanand Shopping Center,
Opp, Swaminarayan Temple,
Shahibaug, Ahmedabad-380004

.....Appellant

VERSUS

Commissioner of CUSTOMS – Ahmedabad

Office of The Principal Commissioner of Customs
1st Floor, Customs House, Near All India Radio,
Navrangpura, Ahmedabad- 380009

.....Respondent

APPEARANCE:

Shri Sudhanshu Bissa, Advocate for the Appellant

Shri Girish Nair, Assistant Commissioner (AR) appeared for the Respondent

CORAM:

**HON'BLE MEMBER (JUDICIAL), DR. AJAYA KRISHNA VISHVESHA
HON'BLE MEMBER (TECHNICAL), MR. SATENDRA VIKRAM SINGH**

DATE OF HEARING /DECISION: 24.04.2026

SATENDRA VIKRAM SINGH

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10751 of 2023.

**(DR. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**